



1

RP-955-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE G. S. AHLUWALIA

ON THE 4th OF AUGUST, 2025

REVIEW PETITION No. 955 of 2025

SMT. BHAVANA SHIVHARE

Versus

SHRI ALOK JOSHI AND OTHERS

.....
Appearance:

Shri Tej Singh Mahadik - Advocate for petitioner.

Shri Pawan Devnani - Advocate for respondent No.1.

*Shri Prashant Sharma and Shri Rajeev Shrivastava - Advocates for
respondents No.2 to 4.*

.....
ORDER

This review petition has been filed under Order 47 Rule 1 read with Section 114 and 151 of CPC for review of judgment dated 19.03.2025 passed in S.A. No.3136/2024.

If the petitioner is of the view that the judgment passed by this Court is erroneous, then she has a remedy of assailing the same before the higher forum, but under the garb of review this Court cannot reopen the judgment on merits.

As no error apparent on the face of record could be pointed out by counsel for petitioner, accordingly, the review petition fails and is hereby **dismissed**.

(G. S. AHLUWALIA)
JUDGE